	Name of the Corp	orate Debtor : S	amaypra Tech	nosolution Priv	ate Limited CIN :	U52100MH2012P	TC231386	
					f Creditors updated			
	(Filing under clause (ca) of sub-reg	ulation (2) of reg	gulation 13 the	IBBI (Insolven	cy Resolution Proce	ess for Corporate	Persons) Regulations, 2010	
		T						(Amt in INR)
	Category of Creditor	Summary of C	laim Received	Summary of	Claim Admitted	Amount of		Amount of
Sr. No		No. of claims	Amount	No. of Claims	Admitted Claim	Contingent Claims	Amount of Claim Not Admitted	Claum under Verification
	Secured financial creditors belonging to							
1	any class of creditors	0	-	-	-	-	-	-
2	Unsecured financial creditors belonging to any class of creditors	0	-	-	-	-	-	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	-	-	-	-	-	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	3,65,16,608	1	3,65,16,608	-	_	-
5	Operational creditors (Employee)	1	1,67,804		-	-	-	1,67,804
	Operational creditors (Workmen)	0		-	-	-	-	-
7	Operational creditors (Government Dues)	3	2,14,65,200	-	2,14,65,200	-	-	-
	Operational creditors (other than Workmen and Employees and Government Dues)	2	57,61,090	-	22,69,775	-	34,91,315	-
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	-	-	-	-	-	-
	Total	7	63910702		60251583		3491315	167804

* Notes:

The claims received has been verified as on Insolvency Commencement Date of Samaypra Technosolution Pvt. Ltd.("Corporate Debtor") 1

All the claims submitted has been verified and admitted on the basis of information provided by the creditors and information to the extent available with the RP, on the basis of **our best estimate** in-accordance with Regulation 14 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process of Corporate Person) Regulations, 2016.

2

As per Regulation 14 of Insolvency & Bankruptcy Board of India (Insolvency Regulation Process for Corporate Persons) Regulations, 2016, the Resolution Professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made, as soon as may be practicable, when he comes across additional information 3 warranting such revision.

	Name of the Corporate Debtor : Samaypra Technosolution Private Limited CIN : U52100MH2012PTC231386												
	Date of Commencement of CIRP: 05.10.2023 List of Creditors updated upto 10.06.2025												
	(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.												
	(Ant in INR)												
	Category : Unsecured financial creditors (other than financial creditors belonging to any class of creditors)												
		Amount of Claim	Amount of claim	Nature of	Amount covered	Amount covered		% share of	Amount of	Amount of	Amount of Claim	Remark	
Sr. No	Name of Creditor/Home Buyer	received	admitted	Claim	by Security	by Guarantee	Whether related party	total Amount of	contingent	Claim Not	under verification	s, if any	
]	Karban Traders	3,65,16,608	3,65,16,608	Unsecured	-	2,00,00,000	No	100		0	-		
	Total	3,65,16,608	3,65,16,608										

	Name of the Corporate Debtor : Samaypra Technosolution Private Limited CIN : U52100MH2012PTC231386												
	Date of Commencement of CIRP: 05.10.2023 List of Creditors updated upto 10.06.2025												
	(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.												
	(Amt in II												
	Category : Operational Creditor(Employee)												
		Amount of Claim	Amount of claim	Nature of	Amount covered by	Amount covered		% share of	Amount	Amount	Amount of Claim	Remarks, if	
Sr. No	Name of Creditor/Home Buyer	received	admitted	Claim	Security Interest	by Guarantee	Whether related party	total Amount of	of	of Claim	under	any	
												Pending for	
												submission and	
1	Pankaj Jain	1,67,804	-	-	-	-	-	-	-	-	1,67,804	notary	

	Name of the Corporate Debtor : Samaypra Technosolution Private Limited CIN : U52100MH2012PTC231386													
	Date of Commencement of CIRP : 05.10.2023 List of Creditors updated upto 10.06.2025													
	(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.													
	(Amt in INR)													
	Category : Operational Creditor(Government Dues) Amount of Claim Amount of Claim Nature of Amount covered Amount covered % share of Amount Amount of Claim Amount of Claim Remark													
	Amount of Claim Amount of claim Nature of Amount covered Amount covered Manual Covered % share of Amount de Claim Amount of Cl													
Sr. No		received	admitted	Claim	by Security	by Guarantee	Whether related party	total Amount of	of	Not Admitted	under verification	s, if any		
	State Tax(Through Smt Rupali Sawant)													
1	(2013-14)	6,36,637	6,36,637	Secured	6,36,637	-	-	-	-	-	-			
	State Tax(Through Smt Rupali Sawant)													
2	(2015-16)	5,59,357	5,59,357	Secured	5,59,357	-	-	-	-	-	-			
	State Tax(Through Smt Rupali Sawant)													
3	(2016-17)	13,81,359	13,81,359	Secured	13,81,359	-	-	-	-	-	-			
	State Tax(Through Smt Rupali Sawant)													
4	(2020-21)	84,61,330	84,61,330	Secured	84,61,330	-	-	-	-	-	-			
	Employee Provident Fund Organisation													
5	(EPFO)	1,04,26,517	1,04,26,517	1	-			1				1		
	TOTAL	2,14,65,200	2,14,65,200		1,10,38,683									

	Name of the Corporate Debtor : Samaypra Technosolution Private Limited CIN : U52100MH2012PTC231386													
	Date of Commencement of CIRP : 05.10.2023 List of Creditors updated upto 10.06.2025													
	(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.													
	(Am													
	Category : Operational Creditor(Others)													
		Amount of Claim	Amount of claim	Nature of	Amount covered	Amount covered		% share of total	Amount of	Amount of Claim	Amount of Claim	Remark		
Sr. No	Name of Creditor/Home Buyer	received	admitted	Claim	by Security	by Guarantee	Whether related party	Amount of	contingent	Not Admitted	under verification	s, if any		
1	H R Corporation	40,39,190		Operational	-	-	-	-	-	26,87,276				
2	National Bearings	11,63,968	7,17,501	Operational	-	-	-	-	-	4,46,467	-			
	Mr. Shailesh Gandhi Propreitor of M/s Shailesh Steel Tubes	3,57,572			-	-	-	-	-	-	-			
4	Motiram Kanaram Devasi Propreitor of M/s Metro Forge	2,00,360	2,00,360	Operational	-	-	-	-	-	-	-			
	TOTAL	57,61,090	22,69,775							31,33,743				

NOTES (forming integral part of this document)

1 All Claims have been admitted - partially or fully - based on documents received initially and additonal documents submitted subsequently

2 Whilst accepting or rejecting stakeholders' claims, substance of the matter has been seen carefully and corroborated with other available evidence and/or best judgement made in each case.